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Title: Introduction of the Nationalisation of Inter-State Rivers Bill, 2013.

SHRI RAMEN DEKA (MANGALDOI): Sir, I beg to move for leave to introduce a Bill to provide for nationalisation of inter-State rivers for the purpose of equitable distribution of river waters among the States and for matters connected therewith or incidental thereto.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for nationalisation of inter-State rivers for the purpose of equitable distribution of river waters among the States and for matters connected therewith or incidental thereto."

*The motion was adopted.*

SHRI RAMEN DEKA: I introduce the Bill.

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